

Prabhat Kumar
B Com, LLB, FCA

Presently posted as Member (Technical) at National Company Law Tribunal, Mumbai Bench after having accepted the appointment by Government of India from 18th November, 2022.

Professional Courses –

1. Completed Chartered Accountancy Course from Institute of Chartered Accountants of India in May, 1987;
2. Passed CS Intermediate Examination from Institute of Company Secretaries of India in December, 1987;
3. Completed Bachelor in Law from Chaudhary Charan Singh University, Meerut in 2014 securing first division;
4. Obtained Registration as Registered Valuer from Insolvency & Bankruptcy Board of India in 2021;
5. Obtained Registration as Insolvency Professional from Insolvency & Bankruptcy Board of India in 2021;
6. Completed Certificate Course on Alternate Dispute Resolution conducted by Institute of Chartered Accountants of India.
7. Completed Basic Course on International Commercial Arbitration conducted by Chartered Institute of Arbitrators, London

Academic Achievements –

1. All India rank-holder in CA Final Exams (22nd Rank) and CS Inter Exams (8th Rank);
2. One of Youngest CA of India;
3. Won awards in Quiz competition(s) during Educational pursuit

Membership _ Professional Institute(s) :

1. Fellow member of Institute of Chartered Accountants of India;

2. Life time member of Independent Director's Databank of Indian Institute of Corporate Affairs;

Experience Prior to Joining of NCLT

Practiced as Chartered Accountant since October, 1988 till 13th November, 2022. In course of my journey as practicing chartered accountant, I provided services in the area of Audits, Tax laws, Financial Structuring, Management Reporting, Commercial Agreements Drafting, Corporate Planning & Transaction advisory, Consultant to Bidder(s)/Successful Resolution Applicant. Also appeared before ITAT, CESTAT, Benami Property Appellate Tribunal, FEMA Appellate Tribunal, NCLT on various occasions.

I had given lectures on tax laws in study circles of CA Institute and contributed Articles on Tax laws and Benami Law in leading tax law reporter.